

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal no. 107 of 2014

Dated : 12th January, 2015

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of

Powergrid Corporation of India Ltd.	...Appellant(s)
Versus	
Central Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s): Ms. Suparna Srivastava

Counsel for the Respondent(s): Mr. Pradeep Misra for R-3 to R-5
Mr. R.B. Sharma for R-13
Mr. Rajiv Srivastava for R-2
Mr. S.K. Chaturvedi for R-11

ORDER

Heard the Learned Counsel for the parties. Learned Counsel for the Respondents have filed their respective written submissions after serving copy on the other side. Learned Counsel for the Appellant wants to file written submissions. Accordingly, she is permitted to file written submissions on or before 16.01.2015 after serving copy on the other side.

Judgment is reserved.

(Surendra Kumar)
Judicial Member
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(Rakesh Nath)
Technical Member